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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

ORIGINAL APPLICATION NO. 383 OF 2007.

ALLAHABAD THIS THE 07<sup>TH</sup> DAY OF DECEMBER 2007.

Hon'ble Mr. Shailendra Pandey, A.M

Kapil Dev Chauhan, son of Bal Dev Chauhan, Permanent address-Dihuri, P.O. Dihuri, Thana-Atari, Tehsil & District Gaya, Bihar, presently R/o 171-A, Satya Narain Market, Naini, Allahabad.

.....Respondents

(By Advocate: Shri P.K. Srivastava)

VERSUS.

1. Union of India through its General Manager, North Central Railway, General Manager Office, Allahabad.
2. Divisional Rail Manager (Works) Central Railway, Jabalpur.
3. Inspector of Works (Construction), Central Railway, Jabalpur.


.....Respondents

ORDER

Heard Shri P.K. Srivastava, learned counsel for the applicant.

2. In this case, applicant had submitted an application to the respondents requesting for consideration for appointment. In view of the fact <sup>fact</sup> he had worked as Causal Labour for several years. However, there is no need to admit this case.

3. The O.A. is disposed of with a direction that <sup>the</sup> applicant may make a fresh representation to the respondents quoting relevant Rules under which the case should be considered and await <sup>response</sup> the respondents <sup>to that.</sup>

  
Member-A

Manish/-